

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6380

ANSWERED ON:05.05.2015

DEATH IN ANTI-NAXAL OPERATIONS

Chavan Shri Ashok Shankarrao;Gupta Shri Sudheer;Kirtikar Shri Gajanan Chandrakant;Kodikunnil Shri Suresh;Misra Shri Pinaki;Singh Shri Kunwar Haribansh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of personnel of the Central Armed Police Forces killed in naxal attacks during anti-naxal operations in the country during the last three years and the current year, State-wise;
- (b) the details of the compensation policy for the dependents of the deceased personnel; and
- (c) the status of compensation provided to the dependents, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): The State-wise details of number of CAPFs personnel killed in LWE violence during last three years and the current year are annexed.

(b) & (c): Ex-gratia compensation of Rs.15 lakh is paid to the next of kin of personnel of Central Armed Police Forces (CAPFs) killed in action. In addition, next of kin of the deceased is entitled to get pension under Liberalized Pensionary Award (LPA) Rules i.e. last pay drawn. Besides this, the State Governments have their own policies for payment of ex-gratia to the families of security personnel killed in naxal attacks and compassionate appointment of children of the killed policemen in Government services. In addition, under the Security Related Expenditure (SRE) Scheme, ex-gratia payment of Rs. 3 lakh to the family of each security personnel killed due to LWE violence is reimbursed to the States by the Central Government.